NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 41(ND)2015 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016

NAME OF THE COMPANY: M/s. Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	5 Kotes	PLS	Beliling	٨
1	Sushang	Kmm Atr	P-c tile	Axe
3	Mukesh	Kom Atr Aggred Petioner	•	1
4.		SAYAL Aduotake	Resp 1,2 64	Del:
5	RAHUL	KUMAR AM	fall. 1,26	4 fdolkmal
6.	M. K.	GARG Adv.	M 16	.0
7.	Rojesl	n Agrawel Adu	1. Resp. 5	Regl

ORDER

A written submission has been filed by the petitioner. However, no copy has been supplied to the Respondent No.6.

 Ld. Counsel for the petitioner has stated that proposal for settlement has been given to the respondents. Let the respondent consider the same and arrive at a possible

X

Contd/-....

settlement. In the meanwhile, the respondents are directed to file an affidavit with respect to the stock in trade and other fixed assets of the company within one week and also produce Attendance Sheets, especially on the date when the resolution was passed increasing their own shareholding.

Re-notify on 29.08.2016.

(Ina Malhotra) Member Judicial

Sd1-

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(K.Varadharajan) Member Judicial